

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)-89(ND)2018

CORAM:

**PRESENT: SMT.DEEPA KRISHAN
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
12.02.2018**

**NAME OF THE COMPANY: Gozooop Online Pvt. Ltd. Vs. OM Pizzas
and Eats India Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	Ld. PCS for the Petitioner		
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	For the Respondent:	None		
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ORDER

Affidavit of service has not been filed, though it is submitted that the Corporate Debtor does not exist at the registered address. Let fresh steps be taken to serve the Corporate Debtor at its Corporate email-ID as well as through its Directors vide all modes including through the process of the Bench. Dasti as well. Affidavit of service be filed.

To come up on 5th March, 2018.

-s-d-1

**(Deepa Krishan)
Member (T)**

-s-d-1

**(Ina Malhotra)
Member (J)**